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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAIATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/422A/ (IB)/2017
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1 Ashish Jain Duneja
For Suleera & Suleera

Counsel for Petitioner

ORDER

Counsel for petitioner present. No representation on behalf of the respondents.
Time extended for hearing submissions by both the parties. Put up on 03.11.2017
at 10.30 A.M.

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)

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